

GOVERNMENT OF INDIA
MINISTRY OF MINES
LOK SABHA
UNSTARRED QUESTION NO. 2678
TO BE ANSWERED ON 27.12.2018

BAUXITE MINING LEASE

2678. SHRI VINOD LAKHAMASHI CHAVDA:

Will the Minister of MINES be pleased to state:

- (a) whether 11 Bauxite Mining Lease Applications from Gujarat Mineral Development Corporation which were forwarded to the Union Government in 2012 are under consideration;
- (b) if so, the details and the present status thereof; and
- (c) the time by which these 11 bauxite mining leases are likely to be approved by the Union Government?

ANSWER

THE MINISTER OF STATE FOR MINES AND COAL
(SHRI HARIBHAI PARTHIBHAI CHAUDHARY)

(a) to (c): The State Government of Gujarat had forwarded 11 proposals to the Ministry of Mines for the grant of Mining Leases of bauxite mineral in Jamnagar & Kutch District in favour of Gujarat Mineral Development Corporation (GMDC), a State Public Sector Undertaking, for seeking prior approval of the Central Government under Section 5(1) of the Mines and Minerals (Development and Regulation) (MMDR) Act, 1957 along with seeking relaxation of maximum area under section 6(1) (b) of the MMDR Act. The details of these 11 proposals are given in Annexure.

The Ministry of Mines examined these proposals in consultation with the Indian Bureau of Mines (IBM), which is the technical arm of the Ministry. The 4 proposals (Sl. No. 4-7 of Annexure) were returned to the State Government on 1.9.2015 on the technical advice of IBM that due to insufficient mineralization, the optimal and scientific mining plan cannot be prepared. The remaining 7 proposals (Sl. No. 1-3 & 8-11 of Annexure) were also returned to the State Government on 25.11.2016 due to technical deficiencies in exploration. No proposal of M/s GMDC is at present under consideration with the Union Government.

ANNEXURE

The details of 11 proposals for the grant of Mining Leases of bauxite mineral in favour of M/s GMDC in Jamnagar & Kutch District forwarded by State Government of Gujarat to Ministry of Mines for seeking prior approval under Section 5(1) of the MMDR Act, 1957:

Sl.No	File No.	Name of Party	Mineral(s)	Area	Village/ District.
1.	4/11/2012-M.IV	M/s. GMDC	Bauxite	248.83 Hect.	Bhopalka JAMNAGAR
2.	4/12/2012-M.IV	M/s. GMDC	Bauxite	332.8 Hect.	Bandiya KUTCH
3.	4/13/2012-M.IV	M/s. GMDC	Bauxite	686.56 Hect.	Kenedi JAMNAGAR
4.	4/14/2012-M.IV	M/s. GMDC	Bauxite	10.15 Hect.	Habardi JAMNAGAR
5.	4/15/2012-M.IV	M/s. GMDC	Bauxite	30 Hect.	Mevasa JAMNAGAR
6.	4/16/2012-M.IV	M/s. GMDC	Bauxite	17.27 Hect.	Mevasa JAMNAGAR
7.	4/17/2012-M.IV	M/s. GMDC	Bauxite	51.29 Hect.	MotaAsota JAMNAGAR
8.	4/18/2012-M.IV	M/s. GMDC	Bauxite	70.63 Hect.	Bhalia JAMNAGAR
9.	4/19/2012-M.IV	M/s. GMDC	Bauxite	497.33 Hect.	Ran JAMNAGAR
10.	4/20/2012-M.IV	M/s. GMDC	Bauxite	70.75 Hect.	Nandana JAMNAGAR
11.	4/21/2012-M.IV	M/s. GMDC	Bauxite	105 Hect.	Bankodi JAMNAGAR